

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-68-2020****Nekheta Fernandes** ..... **Petitioner****V e r s u s****State of Goa and others.** ..... **Respondents**

Ms. H. Gopi, Advocate for the Petitioner.

Ms. Ankita Kamat, Addl. Government Advocate for the Respondent nos.1 and 2.

Mr. Sagar Rivankar, Advocate for the Respondent nos.3 to 5.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 28th JULY, 2020.****ORDER:**

The petitioner's counsel seeks time to file rejoinder to the reply filed by the respondent nos.3 to 5.

2. Post the matter on 4/8/2020

**DAMA SESHADRI NAIDU, J.****AP/-**